

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The fund release for implementation of MGNREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand. During the current FY 2017-18, the Ministry has sanctioned ₹3288.55 crore (as on 24.7.2017) for the State Government of Andhra Pradesh for implementation of MGNREGS.

(b) to (d) The Mahatma Gandhi National Rural Employment Guarantee Act is a demand driven wage employment programme. The central funds are released to the States/ UTs on the basis of agreed to Labour budget and taking into consideration the performance, pace of utilization of funds and on receipt of required documents.

**Construction of roads under PMGSY in Uttarakhand**

1721. SHRI RAJ BABBAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the construction work of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) is very slow in Uttarakhand;

(b) if so, the roads constructed under PMGSY in the State during the last three years and the current year, year-wise and district-wise; and

(c) the details of roads under PMGSY which have remained incomplete in the State even after a lapse of considerable period of time and steps taken to complete them expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Rural Roads' is a State subject and the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) are tendered, awarded and executed through State Governments. Some States, including Uttarakhand have reported relatively slow progress under PMGSY due to following reasons:—

- (i) Inadequate capacity of the Programme Implementation Units (PIUs).
- (ii) Most of the construction materials such as cement, steel, bitumen, machinery, personnel handle machinery etc. are not locally available.
- (iii) Lack of contracting capacity as well as non availability of basic road making equipments such as road roller, crushing plants, dumper/ dipper and trucks.

- (iv) Non-availability of land or the land falling under forest areas, along the proposed alignment of road works.
- (v) Law and order problem in some parts of some of the States.

The details of roads constructed under PMGSY in Uttarakhand during last three years and the current year, year-wise and district-wise are given in Statement-I (See below).

The details of roads under PMGSY which are incomplete, in the State of Uttarakhand, are given in Statement-II.

From time to time, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following additional steps have been taken by the Ministry to ensure effective and timely implementation of PMGSY:

- (i) Additional Programme Implementation Units (PIUs) set up for augmenting the execution capacity of the State.
- (ii) Provisions in the Standard Bidding Document (SBD) rationalized.
- (iii) Training to field engineers, contractors and their staff, imparted regularly for capacity building.
- (iv) Regular outreach programmes for contractors, organized at State level.

**Statement-I**

*Year-wise & District-wise detail of roads constructed under PMGSY in Uttarakhand, in last three years and current year (As per OMMAS)*

Sl. No.	District	Roads Constructed in the year							
		2014-15		2015-16		2016-17		2017-18	
								(Up to 30.06.17)	
		Nos.	Length	Nos.	Length	Nos.	Length	Nos.	Length
1	2	3	4	5	6	7	8	9	10
1.	Almora	8	100.59	13	96.48	12	59.81	0	50.21
2.	Bageshwar	10	13.51	12	146.13	8	73.29	3	10.24
3.	Chamoli	11	58.05	18	176.97	27	150.46	3	38.28

1	2	3	4	5	6	7	8	9	10
4.	Champawat	3	50.33	11	103.79	5	32.25	2	22.90
5.	Dehradun	5	13.37	7	76.55	7	81.82	1	35.09
6.	Haridwar	0	2.00	15	66.80	0	6.50	0	0.00
7.	Nainital	9	62.86	8	66.55	5	10.50	0	3.00
8.	Pauri	19	123.33	20	276.67	9	94.48	10	57.93
9.	Pithoragarh	4	72.15	16	147.65	7	107.70	4	13.10
10.	Rudraprayag	4	66.00	12	142.38	12	89.85	0	9.70
11.	Tehri	11	138.70	15	155.90	18	112.50	5	28.53
12.	US Nagar	0	0.00	0	0.00	0	0.00	0	0.00
13.	Uttarkashi	2	46.78	4	49.80	8	61.10	3	6.85
TOTAL		86	747.67	151	1505.67	118	880.26	31	275.83

*Statement-II**Pradhan Mantri Gram Sadak Yojana**Details of incomplete roads*

Sl. No.	Phase/Year	No. of Sanctioned works	Works Completed upto June, 17	Balance works as on 01.07.2017
1	2	3	4	5
1.	I/2001-02	68	68	0
2.	II/2002-03	95	95	0
3.	III/2003-04	46	46	0
4.	IV/2004-05	79	79	0
5.	V/2005-06	101	96	5
6.	VI/2007-08	88	83	5
7.	VII/2009-10	117	99	18
8.	VIII/2010-11	101	88	13
9.	IX/2011-12	29	24	5
GRAND TOTAL		724	678	46